

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

Date : 19-04-2022 This appeal was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Ms. Sharmila Upadhyay, Adv. (Mentioned by)
Mr. Sarvjit Pratap Singh, Adv.
M/S. Unuc Legal Llp, AOR

For Respondent(s)

Mr. Anurag Pandey, AOR

Mr. Gautam Das, AOR

Mr. Mahesh Thakur, AOR

Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, in view of order dated
29.10.2021, list this matter next month.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

